

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

SPECIAL PRINCIPAL BENCH

Item No.114
(IB)-976/ND/2019

In the matter of :

Pee Jay Finance Co. Ltd

Vs.

Matrix (P) Ltd

.. APPLICANT / PETITIONER

.RESPONDENT

Order under Section 7 of IBC, 2016

Order delivered on 16.7.2019

Coram :

CHIEF JUSTICE (RETD.) M.M. KUMAR
HON'BLE PRESIDENT

MS. DEEPA KRISHAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT :

For the Petitioner/Op. Creditor : Mr. Mohd. Azeem, Advocate

For the Respondent/Corporate Debtor :

For the Intervener :

ORDER

Reply is already on record which has been filed on 13.5.2019 and a copy thereof has been furnished to Ld. Counsel for the petitioner.

List for further arguments on 21.8.2019.

Sd/-

(M.M. KUMAR)
PRESIDENT

-Sd-

MEMBER (TECHNICAL)

Surjit